

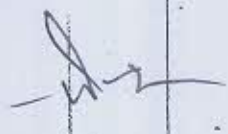

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

Dt - 31/11/17

In the Court of JM Bareilly

S.No.	Case number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
①	241/17	ST-MS- SANJAY	MV Act	ESZEL Nagar	50/-	The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chaitan/Deposit slip. (The details of the Scheme and Chaitan forms are available on this website)
②	244/17	State MS YASMEEN JAHAN	3rd Act	TSP	30/-	
③	243/17	State MS BHARATI	11	11	30/-	
④	242/17	State MS CHANDRA PAZ	11	11	30/-	


 Chief Judicial Magistrate
 Bareilly

Proprietor: 
 Check only: 

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

31/1/17

In the Court of A.C.J.M.T

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		<i>NIL</i>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

BY ORDER

AA

**A.C.J.M.-I
BAREILLY**

LIST OF CASES OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

31-1-17

In the Court of ACJM II BLY

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
		<u>NIL</u>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website).


Addl. Chief Judicial Magistrate-II
Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

31-1-13

In the Court of A. C. J. M. III बरेली

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		NIL			

(Handwritten signature)

Addl Chief Judicial Magistrate III

Bareilly

31-1-1)

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI) ACCOUNT IN STATE BANK OF INDIA)

In the Court of ACJM IV Bareilly

Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	<u>Nik</u>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website).

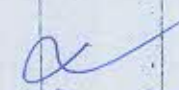
ACJM IV BAREILLY
31-1-1)

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of A.C.J.M VII

दिनांक 31/1/17

Sl. No.	Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		<u>Nil</u>				The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)


 अपर मुख्य न्यायिक मजिस्ट्रेट
 कक्ष २०७
 बरेली

FORM 1 - STATE BANK OF INDIA
STATE BANK OF INDIA DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

DT- 31/1/2017

In the Court of जोसम मारी सुट वरेली

Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
/	/	/	/	The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

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जोसम मारी सुट - 14
जोसम मारी सुट - 2

21
 सुविभागत मजिस्ट्रेट
 फरीदपुर (वरेली)